

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH: ALLAHABAD

ORIGINAL APPLICATION NO.1142 OF 2003

ALLAHABAD THIS THE 28TH DAY OF MARCH, 2005

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN
HON'BLE MR. S. C. CHAUBE, MEMBER-A

Pavitra Asthana,
Son of Dr. Ramesh Chandra Asthana,
Resident of 391 Sector 18 Indra Nagar,
Lucknow.

.....Applicant.

(By Advocate Sri B. K. Srivastava)

Versus

1. Union of India,
Through Secretary,
Ministry of Personal Public Grievances and
Pensions, New Delhi.
2. Regional Director (CR),
Staff Selection Commission,
SAB, Beli Road,
Allahabad.

.....Respondents.

(By Advocate Sri R. Sharma)

O R D E R

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN

Shri S. Chandra, holding brief of Shri B.K. Srivastava, counsel for the applicant states that the O.A. has become infructuous and may be dismissed as such. Counsel for the respondents has no objection to the O.A. being dismissed as infructuous. Accordingly, the O.A. is dismissed as infructuous.

Khanch
Member-A

/Neelam/

DR
Vice-Chairman